

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**120.** I.A. 1018/2021, I.A. 1026/2021, I.A. 1070/2021, I.A. 1073/2021  
I.A. 1116/2021, I.A. 1118/2021, I.A. 1119/2021, I.A. 1131/2021  
I.A. 1294/2021, I.A. 1375/2021.

In

C.P.(IB)-4513(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: M/s. S.K Ganguli

V/s.

D. Thakkar Constructions Pvt Ltd.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time matter could not be heard. List this matter on  
**19.09.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Sanjeet---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)